

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 &  
IA NOs. 316, 392, 394 of 2014 & 287 OF 2015**

**Dated: 18<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Reliance Infrastructure Ltd. .... Appellant (s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan  
Mr. S. Venkatesh  
Mr. Shashank Khurana for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.  
Ms. Poonam Verma  
Mr. Akshat Jain for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for  
hearing on **02.05.2016.**

**(I.J. Kapoor)  
Technical Member  
mk/pr**

**(Justice Ranjana P. Desai)  
Chairperson**